

to the Jammu and Kashmir State. He exercises authority in respect of accounting and auditing of all governmental transaction in the same manner as in the case of other States.

#### **Mata Tila Dam Project**

**593. Shri Hari Vishnu Kamath:** Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 2566 on the 1st May, 1963 and state:

(a) whether the Committee has finalised its recommendations on Mata Tila Dam Project; and

(b) if so, a brief resume thereof?

**The Minister of Home Affairs (Shri Lal Bahadur Shastri):** (a) and (b). The Committee met twice but was not able to make any agreed recommendations. The matter was, therefore, again discussed at the last meeting of the Central Zonal Council held at Nainital on 1st and 2nd July, 1963. A settlement between the Governments of Uttar Pradesh and Madhya Pradesh in regard to the supply of power from Mata Tila Dam Project to Madhya Pradesh was reached at that meeting. Copies of the proceedings embodying the decisions of the Council will be placed in the Parliament Library, as soon as they are finalised.

#### **Cess on Property for Libraries**

**594. Shri Yashpal Singh:** Will the Minister of Education be pleased to state:

(a) whether Government have suggested to the State Governments to levy a cess on property for the purpose of establishing libraries in the country; and

(b) how many States have communicated their views on the proposal?

**The Minister of Education (Dr. K. L. Shrimali):** (a) Yes, Sir.

(b) 14 State Governments and 9 Union Territories have so far communicated their views in the matter.

#### **Committee on Primary Education**

**595.** { **Shri Ram Harkh Yadav:**  
**Shri Yashpal Singh:**

Will the Minister of Education be pleased to state:

(a) whether it is a fact that the Committee on Primary Education under the Chairmanship of Shri U. N. Dhebar met at Nainital;

(b) if so, the recommendations thereof;

(c) when the recommendations will be implemented; and

(d) the names of the members of the above Committee?

**The Minister of Education (Dr. K. L. Shrimali):** (a) to (d). A statement is laid on the Table of the House. [*Placed in Library, see No. LT-1493/63.*]

#### **Productive Labour Scheme in Schools**

**596.** { **Shri Yashpal Singh:**  
**Shri Bhagwat Jha Azad:**  
**Shri Bhakt Darshan:**  
**Shri P. Venkatasubbaiah:**

Will the Minister of Education be pleased to state:

(a) whether it is a fact that Productive Labour Scheme will be introduced in 2,000 selected secondary schools as part of its over-all plan to change the present pattern of education;

(b) if so, the salient features of the scheme; and

(c) the basis on which the schools will be selected for introduction of the scheme?

**The Minister of Education (Dr. K. L. Shrimali):** (a) to (c). There is no such scheme at present. As recommended by the Central Advisory Board of Education in its May, 1963 meeting, a Committee has been set